



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 2

11.12.2020

M.A./350/419/2020

O.A./350/633/2017

(FIXING DT. OF FINAL HEARING)

ITEM NO:3

FOR APPLICANTS(S) Adv. :

MANAS DAS & OTHERS

-V/S-

EASTERN RAILWAY

FOR RESPONDENTS(S) Adv.:

Ms. A. Sarkar

Mr. P. Bajpayee

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the applicants is present. Respondents are represented by Ld. counsel Mr. P. Bajpayee.</p> <p>This case has come up on account of the prayer made in M.A 419/2020, by the applicants, for early hearing.</p> <p>Since pleadings are complete in the matter, the case may be listed for final disposal on 15.01.2021.</p> <p>M.A 419/2020 for early hearing stands disposed of.</p> <p style="text-align: right;">(TARUN SHRIDHAR) MEMBER(A)</p> <p>ss</p>